

[Shri Shivnath Singh]

Business in Lok Sabha, the Third Report the Rules Committee.

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COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS OF
THE HOUSE

TWELFTH REPORT

SHRI S. C. SAMANTA: (Tamiluk): I beg to present the Twelfth Report of the Committee on Absence of Members from the Sittings of the House.

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COMMITTEE ON GOVERNMENT
ASSURANCES

SEVENTH REPORT

SHRI D. D. DESAI (Kaira): I beg to present the Seventh Report of the Committee on Government Assurances.

SHRI K. S. CHAVDA (Patan): With regard to the Report just presented, an assurance was given that every Report of the Commissioner for Scheduled Castes would be laid on the Table and discussed every year. That assurance has not been fulfilled. The Reports of the Commissioner for 1971-72 and 1972-73 have not been laid on the Table and not discussed. Even the Report for 1970-71...

MR. SPEAKER: Not like this. He had better write to me.

SHRI K. S. CHAVDA: The Committee should take note of assurances given by Government on the floor of the House.

13.07 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 17th December, 1973, will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.

2. Consideration and passing of the Konkan Passenger Ships (Acquisition) Bill, 1973.

3. Discussion and voting on:

(i) Demands for Excess Grants (General) for 1971-72;

(ii) Supplementary Demands for Grants (General) for 1973-74.

4. Consideration and passing of:

(i) The Income-Tax (Amendment) Bill, 1973.

(ii) The Water (Prevention and Control of Pollution) Bill, 1973, as passed by Rajya Sabha.

5. Consideration and passing of the following Bills on Tuesday, the 18th December, 1973:

(i) The Constitution (Thirty-third Amendment) Bill, 1973.

(ii) The Mulki Rules (Repeal) Bill 1973.

6. Consideration and passing of the Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1973, as passed by Rajya Sabha.

7. Consideration and passing of the National Cooperative Development Corporation (Second Amendment) Bill, 1973.

8. Discussion on the International Situation.